for the Fibre Optics Plant of Hindustan Cables Ltd. at Naini, Allahabad.

- (2) Rendering Engineering Support Services and Development of Computerised Management Information System for the National Technology Mission for Drinking Water for implementation of Water Supply Schemes in various States.
- (3) Preparation of detailed Projects, design and detailed engineering_ project management ary construction management services for Defence Research and Development Organisation at Six Ordan-ce Factories.
- (4) Detailed Engineering and Construe. tion Management Services for the Housing Townships of Gas Authority of India Ltd.
- (5) Detailed Engineering and Construction Management Services for the implementation of the Civil Works connecter! with the setting up of centre v for Electronics, Design and Technology at Manipur and Mohali.
- (6) Detailed Engineering and Construction Management Services for the Dust Extraction System for Bhilai Steel Plant.
- (7) Construction Management Services for setting up of 22 Vidyalayas of Na-wodaya Vidalaya Samifli.

Sanctioning Of petrol pumps and gas agencies in the names of SC/ST persons in Pondicherry

3264. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) how many petrol pumps and gas agencies hav© been sanctioned in the Pondicherry region so far in favour of persons belonging to the Scheduled Castes and Scheduled Tribes;
- (b) whether Government have received any representation from the public to the effect that such agencies which were allotted to the Scheduled Castes and Scheduled Tribes in Pondicherry have been cornored by a few money persons by exploiting the license holders; and
- (c) if so, what action Government have taken in the matter?

- THE MINISTER OF STATE OF THE*
 MINISTRY OF PETROLEUM ANO
 NATURAL GAS (SHRI BRAHM I DUTT):
 (a) While four Retail Outlets have been
 allotted to persons belonging to SCSI category
 and are in operation at present in the Union
 Territory of Pondicherry, no LPG
 distributorship has so far been allotted under
 this category in this Union Territory;
- (h) and (c) One of the oil companies had received an anonymous complaint about a Retails Outlet operating in 'Bena-mi' fashion. The investigation conduct-| ed revealed that this complaint was not substantiated.

Village electrification in Orissa

- 3265. SHRI BASUDEV MOHAPATRA: Will the Minister of ENERGY be pleased to state:
- a what is the number of villages in Orissa which have been electrified so far;
- (b) whether the target fixed for rural electrification in the State during the last three years of the Seventh Year Plan has. been achieved;
- (c) if the answer to part (b) above be in the negative, what are the reasons therefor;
- (d) how much amount has been allocated during the Seventh Plan period for this purpose?

THE MINISTER O FSTATE IN THE ~ DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) 27 962 villages, were electrified in Orissa by the ejnd of June, 1988.

- (b) Against the target of electrification of 1560 villages in Orissa during 1985-86 1141 villages were electrified durig . the year During 1986-87 and 1987-88, the targets were achieved.
- (c) Severe flood conditions in several parts of the State resulting in diversion of men and materials for restoration work and rendering the sites unsuitable for construction work had contributed to the

shortfall in achievement of target during 1985-86.

(d) The Planning Commission has allocated an outlay of Rs. 107.38 crores for rural electrification in Orissa for the Seventh Plan.

Captive power plant projects for oil refineries

3266. SHRI PRAMOD MAHAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government propose to set up captive power plant projects for all the oil refineries; and
- (b) if so, what are the details thereof including the time scheduled and the names of the foreign collaborators; if any in these projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI ' BRAHM DUTT); (a) Yes, Sir.

(b) Captive power plants have already been provided in the refineries at Guwahati Barauni Koyali, Haldia Mathura, Digboi, Bongaigoan and Madras.

The schedule of setting up power plants in other refineries are as follows:

Year of completion

(i)	B.P.C.L., Bombay	1988
(ii)	H.P.C.L., Bombay	1989

(iii) H.P.C.L., Vizakh 1990

(iv) C.R.L., Cochin

30 months fom date of approval.

Nu foreign collaborators are involved in setting up these power plants. However, in some cases the equipment required is imported.

New LPG agencies in Andhra Pradesh

- 3267. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:
- (a) what are the names of the places in Andhra Prade'sh where new LPG agencies were sanctioned during the year 1987-88;
- (b) what was the percentage out of these agencies which were given to the Muslims[^] to the Harijans and to the members of backward classes; and
- (c) what is the number of complaints of various types received against these agencies and the details of action taken by Government on those complaints?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) The Oil Industry has allotted 8 LPG distributorships at the following locations in Andhra Pradesh during 1987-88:

- Nemeof the Location S. No Hyderabd Secundrn.bad (2 Distributorships) 2 Bhinsa 3 J dch rl i 4 Urv kond i 5 Adil'b. d 6 Srihurikolt i 7 Kurnool
- (b) The dstributorships mentioned at (a) above were advertised under categories other than SC. Non; of the persons selected for these distributorships is a member of (he Scheduled Castes. Since there is no separate reservation for Muslims and Backward classes, no statistics on them are being maintained:
- (c) No specific complaints against the above distributorships have been received